

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

207. IA/3364/2022 IA/3706/2022 In C.P. (IB)/73(MB)2021

IN THE MATTER OF

Nagpur Nagarik Sahakari Bank Ltd	... Petitioner
VS	
Greatwall Corporate Services Pvt Ltd	...Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 11.07.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Resolution Professional:	Adv. Himanshu Karkare (VC)
For the Respondent No.1 IA/3364/2022:-	Adv. K.P. Anil Kumar (VC)
For the Respondent No.3 IA/3364/2022:-	Adv. Gunjan Chaubey (VC)

ORDER

IA 3364/2022:- On the request of the Counsel for the Applicant adjourned to **19.07.2024**.

IA 3706/2022:- Adjourned to **19.07.2024**.

SD/-
MADHU SINHA
Member(Technical)
/Anmol/

SD/-
REETA KOHLI
Member(Judicial)